



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 96/2018
in
O.A. No. 3607/2013**

This the 25th day of November, 2019

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Shri Ramesh Chand Yadav, Aged 37 years
Son of Shri Jagdish Prasad Yadav,
Village Rawana, Teshil Kotputli,
District Jaipur, Rajasthan.
Post-Staff Nurse
2. Shri Surender Singh Berpuriya, Aged 37 years
Son of Shri Ram Singh Verma,
Resident of Chotta Bazar, Masalpur,
District Karali, Rajasthan,
Post-Staff Nurse
3. Shri Virender Yadav, Aged 38 years
Son of Shri Prahlad Singh Yadav,
Resident of Village Mundanwara Khurd,
Post Karnikot, District Alwar-301427
Post-Staff Nurse
4. Shri Sunil Kumar Yadav, Aged 41 years
Son of Shri Sabha Chand Yadav,
Resident of Village & P.O. Budhwal,
Tehsil Behror, District Alwar-301709,
Rajasthan. Post- Staff Nurse
5. Shri Dheeraj Kumar Yadav, Aged 38 years
Son of Shri Ram Kishan Yadav,
Resident of Village & P.O. Karnikot
Tehsil Mundawar, District Alwar-301427,
Rajasthan. Post-Staff Nurse
6. Shri Roop Singh Gurjar, Aged 37 years
Son of Shri Mool Chand Gurjar,
Resident of Village Karel,
District Sawai Madhopur,
Rajasthan. Post-Staff Nurse



7. Shri Mehar Singh Jat, Aged 37 years
Son of Shri Hari Ram Jat,
Resident of Village Nangriwas,
Post Nangal Pandit Pura,
Tehsil Kotputli, District Jaipur-303108,
Rajasthan. Post-Staff Nurse
8. Shri Tej Pal Singh, aged 36 years
Son of Shri Atal Singh,
Resident of Village Majri, Tehsil Kotkasim,
District Alwar, Rajasthan.
Post-Staff Nurse
9. Shri Ram Avtar Yadav, Aged 39 years
Son of Shri Jawahar Mal,
Resident of Village & P.O. Dwarika Pur,
District Jaipur, Rajasthan.
Post- Staff Nurse
10. Shri Rishi Kumar Bhardwaj, aged 38 years
Son of Shri Devi Sahay Sukla,
Resident of Basant Vihar Colony,
Near RTDC Midway, Mohwa,
District Devsa, Rajasthan.
Post-Staff Nurse
11. Shri Bijender Yadav, aged 37 years
Son of Shri Jagdish Prasad Yadav,
Resident of Village Meerka Basai,
Tehsil Garh, District Alwar, Rajasthan.
Post- Staff Nurse
12. Shri Vimal Kumar, aged 38 years
Son of Shri Ram Kishan,
Resident of Village Manda, Via Harsoli,
Post Khanpur Ahir, Tehsil Mundawar,
District Alwar-301403, Rajasthan.
Post-Staff Nurse
13. Shri Dilip Yadav, aged 36 years
Son of Shri Ratti Ram Yadav,
Resident of Village & P.O. Mohanpura,
Tehsil Kotputli, District Jaipur-303108,
Rajasthan. Post- Staff Nurse
14. Shri Subesh Jat, aged 39 years
Son of Shri Nathu Ram,
Resident of Village Jodhpura,
Via Pragpura, Tehsil Kotputli,



District Jaipur-303107, Rajasthan.
Post-Staff Nurse.

15. Shri Surender Kumar Sharma, aged 39 years
Son of Shri Braham Dutt Sharma,
Resident of Behind LIC Office Mator Road,
Khairthal, District Alwar, Rajasthan.
Post- Staff Nurse
16. Shri Suresh Chand Yadav, aged 38 years
Son of Shri Jagdish Prasad Yadav,
Resident of Village Kanwan Pura,
Tehsil Kotputli, District Jaipur,
Rajasthan. Post- Staff Nurse
17. Shri Krishan Kumar, aged 36 years
Son of Shri Abhay Singh,
Resident of Shiv Colony, Khairthal Road,
Kishangarh-Bass, District Alwar-301405,
Rajasthan. Post- Staff Nurse
18. Shri Kalu Ram, aged 37 years
Son of Shri Sanwat Ram Yadav,
Resident of Village & P.O. Bagoth,
Dhani Ahiran, Tehsil Neem ka Thana,
District Sikar, Rajasthan.
Post- Staff Nurse
19. Shri Desh Raj, aged 42 years
Son of Shri Lakhee Ram,
Resident of Village & P.O. Sherpur,
Tehsil Behror, District Alwar,
Resident of Village & P.O. Sherpur,
Tehsil Behror, District Alwar,
Rajasthan. Post- Staff Nurse
20. Shri Subhash Chand Yadav, aged 36 years
Son of Shri Laxmi Narayan,
Resident of Village Fatehpura Kalan,
Post Kansli, Tehsil Kotputli,
District Jaipur- 303114,
Rajasthan. Post- Staff Nurse

...Petitioners

(By Advocate: Ms. Kamlakshi S Chauhan)



VERSUS

1. Mr. Anshu Prakash
Chief Secretary
National Capital Territory of Delhi,
New Secretariat, Players Building,
ITO, New Delhi.
2. Dr. P.S. Naiyar,
Medical Superintendent
Sanjay Gandhi Hospital,
Mangolpuri,
Delhi- 110 083

...Respondents

(By Advocate: None)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

At the outset, learned counsel appearing for the petitioners submits that the directions of this Tribunal in the aforesaid OA have been duly complied with by the respondents. Therefore, she does not press the contempt any further.

In view of above terms, CP stands closed. Notices are discharged.

(Aradhana Johri)
Member (A)

/akshaya/

(R.N. Singh)
Member (J)